

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA



O.A/350/718/2017

Date of Order: 09.02.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Aparna Das, daughter of late Janardhan Das,
residing at Village 1 no. Thakur Colony, Post
Office and Police Station Chakdaha, District
Nadia, Pin 741202.

--Applicants

-Vs-

1. Union of India, service through the Secretary, Ministry of Railways, Government of India, Rail Bhawan, New Delhi -1.
2. The General Manager, Eastern Railway, Strand Road, Kolkata - 700001.
3. The Divisional Railway Manager, Eastern Railway, Sealdah, Kolkata 700014.
4. The Divisional Electrical Engineer, Eastern Railway, Sealdah, Kolkata 700014.

--Respondents

For The Applicant(s): Mr. A. Chakraborty, counsel

For The Respondent(s): Ms. T. Das, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. Since it is admitted by the respondents authorities that fill in proforma has been received from the applicant's end, let appropriate order be issued within a period of 3 months from the date of receipt of a copy of this order.
3. The O.A accordingly stands disposed of. No costs.

(Bidisha Banerjee)
Member (J)

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